

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs):DELHI

ORDER

In pursuance of Delhi High Court Order No. 38/DHC/Gaz.-IIB/G-7/VI.E.2(a)/2024 dated 25th October, 2024, the work of criminal cases mentioned in column No. 3 pending in the existing courts of Judicial Magistrates, First Class (NI Act) mentioned in column No 2 is hereby withdrawn and assigned to the newly created court of Judicial Magistrate, First Class(NI Act)-07, Central District, Tis Hazari Court, Delhi mentioned in column No. 4 for disposal in accordance with law with immediate effect.

(1)	(2)	(3)	(4)
S.No	Name of the transferor Court	Work Withdrawn	Name of the transferee Court
1	Ms. Aradhana, JMFC, NI Act-01, Central District, THC, Delhi	Serial no. 1 to 792 <u>Total Cases=793</u>	Ms. Dushna Golichha JMFC(NI Act-7) Central District, THC, Delhi <u>Total Cases: 4364</u>
2	Ms. Neha Goel, JMFC, NI Act-02, Central District, THC, Delhi	Serial no. 1 to 24 Serial no. 73 to 172 Serial no. 750 to 849, Serial no. 988 to 1506 Serial no. 4876 to 4900 Serial no. 5012 to 5111 <u>Total Cases=868</u>	
3	Sh. Anubhav Bijalwan JMFC, NI Act-03, Central District, THC, Delhi	Serial no. 7 to 56 Serial no. 435 to 802 Serial no. 3766 to 3815 Serial no. 4390 to 4439 Serial no. 4820 to 4829 <u>Total Cases=528</u>	
4	Sh. Abhay Choudhary JMFC, NI Act-04, Central District, THC, Delhi	Serial no. 1 to 500 Serial no. 3978 to 4027 Serial no. 4202 to 4226 Serial no. 4347 to 4496 Serial no. 5024 to 5069 <u>Total Cases=771</u>	
5	Ms. Shreya Singh, JMFC, NI Act-05, Central District, THC, Delhi	Serial no. 1 to 286 Serial no. 3582 to 3631 Serial no. 3896 to 4138 <u>Total Cases=579</u>	
6	Sh. Amit Rana, JMFC, NI Act-06, Central District, THC, Delhi	Serial no. 1 to 650 Serial no. 4387 to 4536 Serial no. 5042 to 5066 <u>Total Cases=825</u>	

Ahlmad of the transferor courts will send the case files/records/Proceedings immediately to the transferee Courts well before the next date of hearing fixed in the matter and the lists of cases transferred are notified to the public at large within a period of two weeks from the date of issuance of Order so as to avoid any inconvenience to the public/litigants and lawyers.



(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Delhi

No. 62111 - 62139 F.3(4)MM/Gaz./2024 Delhi, Dated the

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Chief Judicial Magistrate, Central District, Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
5. The Administrative Officer Judl., Filling Section and Administration Branch-I,II, III, Tis Hazari Court, Delhi.
6. The Reader to the Principal District & Sessions Judge(HQs), Central District ,Tis Hazari Court, Delhi.
7. The Commissioner of Police I.P. Estate, New Delhi.
8. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi
9. The Secretaries of Delhi Bar Association, Delhi/New Delhi.
10. The Web-Site Committee (English/Hindi) Tis Hazari, Delhi to notify the transfer list on website immediately.
11. The PRO, Tis Hazari Court, Delhi.
12. The Ahlmad of the concerned courts for immediate compliance.



Principal District & Sessions Judge (HQs)
Delhi